OPEN COURT

## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH: ALLAHABAD.

CCA. 78 of 2005

IN

ORIGINAL APPLICATION NO. 410 OF 2005

ALLAHABAD, THIS THE 21st DAY OF OCTOBER, 2005

QUORUM: HON. MR. A. K. BHATNAGAR, J.M.
HON'BLE MR. D.R. TIWARI, MEMBER-A

- Mukesh Kumar Goel, Son of P.S. Goel, Resident of 966-D, Officer Colony, G.T. Road, Kanpur, at present posted as Assistant Divisional Electrical Engineer (TRS), North Central Railway, Allahabad.
- Surendra Kumar, Son of Late Babu Ram, Resident of Officer Rest House, City Side station, Allahabad, at present posted as Divisional Electrical Engineer (Traction Distribution), N.C.R., Allahabad.
- 3. Upendra Kumar, Son of Shri Mathura Prasad,
  Resident of 870, Officer Colony, Leader Road,
  Allahabad, at present posted as Assistant
  Divisional Electrical Engineer (Gen.), N.C.R.,
  Allahabad.
- 4. Vidyut Kumar Mishra, Son of Late S.N. Mishra, Resident of 89, GH, Loco Colony, Civil Lines, 10<sup>th</sup> Avenue, Allahabad, at present posted as Assistant Divisional Electrical Engineer (Gen.), N.C.R., Allahabad.

Counsel for applicant : Shri R.P. Yadav.

## Versus

Mr. Nooruddin Ansari, Senior Divisional Personnel Officer, D.R.M. Office, North Central Railway, Allahabad.

.....Respondents.

Counsel for Respondents : Sri A.K. Gaur.

AN



## ORDER

## HON' BLE MR. A. K. BHATNAGAR, J.M.

This Contempt Petition has been filed for punishing the Respondents for not complying the order passed on 11.4.2005 in O.A. No.410/05 by which a direction was issued to the respondents to decide the representation of the applicant within a period of one month

- 2. Counsel for the Respondents Shri A.K. Gaur submitted that he has filed counter in this case and the order passed by the Tribunal in O.A. No.410/05 has been duly complied with vide order dated 16.9.2005 filed as Annexure on page 23.
- 3. We have gone through the order dated 16.9.2005 and we are satisfied that the order has been duly complied with. Accordingly, the contempt petition is dismissed and the notices issued are hereby discharged.

A.M.

J.M.

Asthana/